

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

**DISTRICT AND SESSIONS JUDGES - Transfers and Postings of District and Sessions Judges for the year 2019 - ORDERS - ISSUED.**

ROC.NO.1358/2019-B.SPL.

NOTIFICATION NO.241-B.SPL.

DATED:25.04.2019.

READ:

**The High Court is pleased to order the following Transfers and Postings of District and Sessions Judges:-**

The District and Sessions Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt P.SREE SUDHA Chief Judge, City Civil Court, Hyderabad.	Principal District and Sessions Judge, Nizamabad  Vice Smt K.Sujana, transferred	III Additional Chief Judge, City Civil Court, Hyderabad	I Addl. District and Sessions Judge, Nizamabad.
2.	M.JOHNSON, II Additional Chief Judge, City Civil Court, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- V Additional District and Sessions Judge, Karimnagar  Vice Sri M.Nagaraju, transferred	IX Additional Chief Judge, City Civil Court, Hyderabad.	Judge, Family Court -cum-VIII Additional District and Sessions Judge, Karimnagar.
3.	S.V.V.NATHA REDDY, XI Additional Chief Judge, City Civil Court, Hyderabad.	I Additional District and Sessions Judge, Nalgonda  Vice Sri S.Venteswara Prasad, transferred	Sri K.Pattabhirama Rao, XXIV / XXV Additional Chief Judge, City Civil Court, Hyderabad	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda

4.	<b>R. TIRUPATI,</b> Judge, Family Court-cum-Additional Chief Judge, City Civil Court, Hyderabad.	IV Addl. Metropolitan Sessions Judge, Hyderabad -cum- XVIII Addl. C.J., C.C.C., Hyderabad. (notified as Central NIA Court)  <b>Vice Dr. T.Srinivas Rao, transferred</b>	Sri R.Tirupathi on completion of his Earned Leave granted upto 30.04.2019, shall proceed to take charge of his new post from  II Additional Metropolitan Sessions Judge, Hyderabad -cum- XVI Additional Chief Judge, City Civil Court, Hyderabad	
5.	<b>G.RAJA GOPAL,</b> X Additional Chief Judge, City Civil Court, Hyderabad.	Special Judge for Trial of Offences under SCs & STs (POA) Act - cum - V Addl. District and Sessions Judge, Sangareddy  <b>Post kept vacant</b>	IX Additional Chief Judge, City Civil Court, Hyderabad.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy
6.	<b>SMT. C.RATNA PADMAVATHI,</b> XXVI Additional Chief Judge, City Civil Court, Hyderabad.	Judge, Family Court - cum- Additional District and Sessions Judge, Nizamabad.  <b>Vice Sri K.Sudershan, transferred</b>	Sri K.Pattabhirama Rao, XXIV / XXV Additional Chief Judge, City Civil Court, Hyderabad	I Additional District and Sessions Judge, Nizamabad.
7.	<b>Dr. T.SRINIVASA RAO,</b> IV Additional Metropolitan Sessions Judge, Hyderabad - cum- XVIII Additional Chief Judge, City Civil Court, Hyderabad.	I Additional District and Sessions Judge, Adilabad  <b>Vice Sri D.Chiranjeevulu, transferred</b>	II Additional Metropolitan Sessions Judge, Hyderabad-cum- XVI Additional Chief Judge, City Civil Court, Hyderabad	Prl. District and Sessions Judge, Adilabad
8.	<b>S.GOVERDAN REDDY,</b> Principal Special Judge for SPE & ACB Cases, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989 - cum- VIII Additional District and Sessions Judge, Nizamabad .  <b>Post kept vacant</b>	III Additional Chief Judge, City Civil Court, Hyderabad	I Additional District and Sessions Judge, Nizamabad.
9.	<b>SMT.K.SAILAJA,</b> Additional Special Judge for SPE & ACB cases-cum-V Additional Chief Judge, City Civil Court, Hyderabad.	Spl. Judge for trial of cases under SC's & ST's (POA) Act -cum- VII Additional District and Sessions Judge, Warangal  <b>Vice Sri Lal Singh Srinivas Naik, transferred</b>	III Additional Chief Judge, City Civil Court, Hyderabad	Judge, Family Court - cum- III Additional District and Sessions Judge, Warangal.

10.	<b>M.NAGARAJU,</b> Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- V Additional District and Sessions Judge, Karimnagar.	Judge, Family Court -cum- VI Additional District and Sessions Judge, Nalgonda.  <b>Vice Smt Prema Rajeswari, transferred</b>	Judge, Family Court -cum-VIII Additional District and Sessions Judge, Karimnagar.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda
11.	<b>MS. N.PREMA LATHA,</b> I Additional District and Sessions Judge, Khammam.	VIII Additional District and Sessions Judge, L.B.Nagar, Rangareddy District.  <b>Vice Sri V.Bala Bhaskara Rao, transferred</b>	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- VII Additional District and Sessions Judge, Khammam.	XIII Additional District and Sessions Judge, L.B. Nagar, Rangareddy District
12.	<b>SMT. PREMA RAJESWARI,</b> Judge, Family Court -cum-VI Additional District and Sessions Judge, Nalgonda.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- V Additional District and Sessions Judge, Karimnagar  <b>Vice Sri M.Naga Raju, transferred</b>	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda	Judge, Family Court -cum-VIII Additional District and Sessions Judge, Karimnagar.
13.	<b>SMT. K.SUJANA,</b> Prl. District and Sessions Judge, Nizamabad.	Director Telangana State Judicial Academy, Secunderabad  <b>Vice Smt C.Sumalatha, transferred</b>	I Additional District and Sessions Judge, Nizamabad.	Additional Director, Telangana State Judicial Academy, Secunderabad
14.	<b>SMT C.SUMALATHA</b> Director, Telangana State Judicial Academy, Secunderabad	Chief Judge, City Civil Court, Hyderabad  <b>Vice Smt P.Sree Sudha, transferred</b>	Additional Director, Telangana State Judicial Academy, Secunderabad	III Additional Chief Judge, City Civil Court, Hyderabad
15.	<b>SRI V.BALA BHASKARA RAO,</b> VIII Additional District and Sessions Judge, L.B.Nagar Rangareddy District.	I Additional District and Sessions Judge, Khammam.  <b>Vice Ms. N.Premalatha, transferred</b>	XIII Additional District and Sessions Judge, L.B. Nagar, Rangareddy District	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- VII Additional District and Sessions Judge, Khammam.

16.	<b>Dr. SUNNAM SRINIVASA REDDY,</b> IV Additional District and Sessions Judge -cum- IV Additional Metropolitan Sessions Judge -cum- I Additional Judge, Family Court, L.B.Nagar, Rangareddy District	I Additional District and Sessions Judge, Karimnagar  <b>Vice Smt S.Premavathi, transferred</b>	III Additional District and Sessions Judge -cum- III Add. Metropolitan Sessions Judge Rangareddy District	Chairman, Land Reforms Appellate Tribunal -cum- III Additional District and Sessions Judge, Karimnagar
17.	<b>Y.GOVINDA REDDY,</b> V Additional District and Sessions Judge -cum- V Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.	III Additional District and Sessions Judge, Gadwal, Mahaboobnagar District.  <b>Vice Smt T.Jayalakshmi, transferred</b>	Judge, Family Court, L.B.Nagar, Rangareddy District	Judge, Family Court - cum-VIII Additional District and Sessions Judge, Mahabubnagar
18.	<b>SMT. S.SREEVANI,</b> XIV Additional District and Sessions Judge, L.B.Nagar, Rangareddy District.	Judge, Additional Family Court -cum- Additional Chief Judge, City Civil Court, Hyderabad <b>Vice Sri Ch.V.R.R. Varaprasad, transferred</b>	XIII Additional District and Sessions Judge, L.B. Nagar, Rangareddy District	Sri Ch.V.R.R. Varaprasad
19.	<b>Sri Ch.V.R.R. Varaprasad</b>  Judge, Additional Family Court, City Civil Court, Hyderabad	Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.  <b>Vice Sri R.Tirupati transferred.</b>	Shall regularly assume charge of the post for which he is holding full additional charge during the leave period of Sri R.Tirupati.	
20.	<b>GANNARAPU SUDERSHAN,</b> Special Judge for Trial of Cases filed under SCs and STs (POA) Act, 1989 -cum- VII Additional District and Sessions Judge, L.B.Nagar, Rangareddy District.	II Additional District and Sessions Judge, Jagital, Karimnagar District.  Post Kept Vacant	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., Rangareddy District.	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar
21.	<b>SRI K.PATHHABHI RAMA RAO,</b> XXV Additional Chief Judge, City Civil Court, Hyderabad	XXIV Additional Chief Judge, City Civil Court, Hyderabad (Commercial Court)  Post Kept Vacant	Shall regularly assume charge of the post for which he is holding full additional charge.	

22.	<b>D.CHIRANJEEVULU</b> , I Additional District and Sessions Judge, Adilabad.	XXVI Additional Chief Judge, City Civil Court, Hyderabad.  <b>Vice Smt C.Ratnapadmavathi, transferred</b>	Prl. District and Sessions Judge, Adilabad	Sri K.Pattabhirama Rao, XXIV / XXV Additional Chief Judge, City Civil Court, Hyderabad
23.	<b>SAMBASIVARAO NAIDU</b> , Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court -cum- VI Additional District and Sessions Judge, Godavarikhani, Karimnagar District.	III Member, Tribunal for Disciplinary Proceedings, Hyderabad  <b>Post Kept Vacant</b>	Prl. District and Sessions Judge, Karimnagar	Chief Judge, City Small Causes Court, Hyderabad
24.	<b>SMT S.PREMAVATHI</b> I Additional District and Sessions Judge, Karimnagar	IV Additional District and Sessions Judge - cum- IV Additional Metropolitan Sessions Judge -cum- I Additional Judge, Family Court, L.B.Nagar, Rangareddy District  <b>Vice Dr. Sunnam Srinivas Reddy, transferred</b>	Chairman, Land Reforms Appellate Tribunal -cum- III Additional District and Sessions Judge, Karimnagar	III Additional District and Sessions Judge - cum- III Add. Metropolitan Sessions Judge Rangareddy District
25.	<b>SMT. T.JAYA LAKSHMI</b> , III Additional District and Sessions Judge, Gadwal, Mahaboobnagar District.	Special Judge for Trial of Cases filed under SCs and STs (POA) Act, 1989 -cum- VII Additional District and Sessions Judge, Rangareddy at L.B.Nagar.  <b>Vice Gannarapu Sudershan, transferred</b>	Judge, Family Court -cum- VIII Additional District and Sessions Judge, Mahabubnagar	Chairman, LRAT- cum-II Additional District and Sessions Judge- cum-II Add. M.S.J., Rangareddy District.
26.	<b>S.VENKATESWARA PRASAD</b> , I Additional District and Sessions Judge, Nalgonda.	V Additional District and Sessions Judge - cum- V Additional Metropolitan Sessions Judge, Rangareddy at L.B.Nagar.  <b>Vice Sri Y.Govinda Reddy, transferred</b>	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda	Judge, Family Court, L.B.Nagar, Rangareddy District

27.	<b>K.SUDERSHAN,</b> Judge, Family Court -cum- Additional District and Sessions Judge, Nizamabad.	XIV Additional District and Sessions Judge, L.B.Nagar. <b>Vice Smt S.Sreevani,</b> <b>transferred</b>	I Additional District and Sessions Judge, Nizamabad.	XIII Additional District and Sessions Judge, L.B. Nagar, Rangareddy District
28.	<b>LALSINGH SRINIVASA NAIK,</b> Spl. Judge for trial of Cases under SC's & ST's (POA) Act -cum- VII Additional District and Sessions Judge, Warangal.	Spl. Judge for trial of cases under the Essential Commodities Act, 1981 -Cum- III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. C.J., C.C.C., Hyderabad <b>Post kept vacant</b>	Judge, Family Court -cum- III Additional District and Sessions Judge, Warangal.	I Addl. Metropolitan Sessions Judge, Hyderabad-cum- XV Addl. Chief Judge, City Civil Court, Hyderabad.

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

- NOTE:
1. All the officers shall get themselves relieved from their present posts on or before 27.04.2019 and join in their new posts on or before 04.05.2019 without fail, by availing joining time as admissible and avail summer vacation permission from the District where they are transferred.
  2. All the Officers under orders of transfer are directed to pronounce their judgments / orders which were already reserved and join at their new stations.
  3. The officer(s) Viz. Sri D.Chiranjeevulu, Sri Sambasiva Rao Naidu, Smt S.Premavathi, Smt T.Jayalakshmi, Sri S.Venkateswara Prasad, Sri K.Sudershan and Sri Lal Singh Srinivas Naik are not entitled to draw transfer grant / disturbance allowance, transfer T.A., and other consequential benefits since the officer(s) are transferred to the present station on their request.
  4. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
  5. The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)  
25.04.19.

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad

4. The Registrar, (I.T-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad
  
11. **THE PRL. DISTRICT JUDGES:**  
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal
  
12. **THE I ADDITIONAL DISTRICT JUDGES:**  
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal
  
13. The Pay and Accounts Officer, Hyderabad:
  
14. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at Hyderabad and Warangal.
  
15. **THE SECTION OFFICERS:-**  
  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad